play out-door and indoor [games. A radio has been provided, besides a Reading Room with a number of daily newspapers and periodicals.

2. It is proposed to construct a colony consisting of 4,000 residential quarters. This colony will have a 50 bed hospital, primary and secondary schools, dispensary, community centre, club, shopping, centre with amenities such at water supply, electricity, drainage, etc. Other facilities such as banks, police stations, cinemas etc. proposed to be provided in the Master Plan for the colony.]

685. [Transferred to the 22nd December, 1964.]

12 Noon

STATEMENT *RE.* STARRED QUES-TION NO. 622 ANSWERED ON THE 16TH DECEMBER, 1964

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU) : Sir, in my reply to part (b) of the Starred Question Mo. 622 on the floor of this House on the 16th December, 1964, I had stated that "Four out of the five partners of the firm were arrested by the Police under the Defence of India Rules. Three have since been released on bail." This has been found to be not in conformity with facts. The correct position is that all the. five partners were arrested and later on released on bail. One partner was subsequently re-arrested and is still under detention.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED SUPPLY OF DRINKING WATER OF INFERIOR QUALITY TO THE RESTDENTS OP SOUTH DELHI

| ন্ধা | थी गिरिराज | | किझोर कपूर | | (मध्य |
|----------|------------|--------|------------|----|-------|
| प्रदेश): | 青 | दक्षिण | दिल्ली | की | कलिपय |

बस्तियों के निवासियों को दिये जाने वाले पेय जल की घटिया किस्म की खोर स्वास्थ्य मंत्री जी का ध्यान बार्कीयन करता है।

स्वास्थ्य मंत्री (डा० सुझीला नायर) : श्रीमन्, आपकी ग्राज्ञा हो तो मैं ग्रंग्रेजी में स्टेटमेन्ट पढ़ दूं। हिन्दी में अनुवाद हो नहीं पाया।

श्वी ए० बी० वालपेयी (उत्तर प्रदेश): क्यों हिन्दी में जनवाद नहीं हो पाया ?

डा० सुशोला नायर: हिन्दी अनुवाद हो नहीं पाया। कल बहुत ''लेट⁾' नोटिस आयाथा।

The Okhla Water Works was established by the Ministry of Rehabilitation during the year 1953 for supplying water to the colonies developed by that Ministry for the resettlement of displaced persons. The Plant was designed and constructed for a supply of 6 million gallons water daily, but this supply was limited at the initial stages to only one million gallons daily, presumably due to less demand for water at that time.

The entire Plant was taken over by the erstwhile Joint Water and Sewage Board in September, 1954, as this Board was then responsible for bulk production and supply of water to various local bodies. As the demand 'for water increased due to new developments in the neighbourhood, the then Joint Water and Sewage Board increased the capacity of the Plant to 6 million gallons per day by 1956.

 O_n the formation of the Delhi Municipal Corporation, in April, 1958, the Okhla Water Works came under the jurisdiction of the water Supply and Sewage Disposal Committee of the Corporation. At present, water from this source is being supplied to

matter of urgent 5188 *ntLh lin irn.nnrtnnff*

डा० सुश ला नायर]

Kalkaji, Malaviya Nagar, part of Lajpat Nagar, Defence Colony, Hauz Khas, Friends Colony etc.

The Najafgarh Drain and 12 other storm water drains upstream o'f the Intake Well at Okhla find their way into the River Yamuna. The chloride contents at Okhla are usually higher than in the water upstream of Wazirabad Pumping Station. However. there is no difference in the quality of the water supplied from Wazirabad and Okhla due to the fact that extra precautions are taken in giving treatment the raw water at Okhla. to Prechlorination is done with a dose of 5 to 7 p.p.m. and post-chlorination with a dose of 1 to 1.5 p.p.m. It is ensured that a sufficient high residual chlorine is maintained at the consumer end. These doses of chlorine are considered adequate to kill all bacteria. All other tests give satisfactory results.

The Ministry of Health is fully aware of the functioning of this Water Works. In 1958, Shri N. V. Modak, an expert in the field of Public Health Engineering, was asked by the Ministry of Health to study this problem and submit a report as to whether the existing source of Okhla should be closed and if there was any other source of "protected water supply" which the citizens could use. After careful consideration of the problem Shri Modak had expressed the view that the water of the river at the Okhla intake was being supplied after adequate and meticulous treatment. It was not found to be a health hazard. No cases of any waterborne diseases or epidemic have been reported among the consumers of this source of water. On the contrary, there is evidence to show that during the jaundice epidemic of 1956, this part o'f the Capital was not affected. After taking the above facts into consideration, Shri Modak suggested that the supply from the Okhla Water Works may even be increased. Adequate contact and a correct dose of chlorine in the pre and post-chlorination stages

was, however, most important and essential.

Steps have been taken and the Corporation, is continuing to take steps to improve the quality of water and ultimately it i_s hoped that it may not be necessary to keep this separate Water Works at this place.

Several sources of contamination of Yamun_a water through drains and otherwise between the Wazirabad and Okhla have already been stopped.

Bulk of the sewage and sullage coming through these nallahs has been intercepted, by the commissioning of Ring Road Pumping Station early this year.

A big size syphon ha_s been provided by the Government of Uttar Pradesh at the cost of the Delhi Municipal Corporation for discharging the Barapulla Nallah downstream of Okhla Water Works. This nallah was originally discharging upstream of the Intake piers at a distance of about 400 ft.

Completion of some of the works in progress will remove most o'f the remaining sources of pullutions also.

श्री गिरिराज किशोर कपूर : अव्यक्ष महोदय, बारह सालों से लगातार पानी में शिकायतें हर साल पैदा होती हैं, ऐसा अनुभव स्वास्थ्य विभाग को भी समय समय पर हुग्रा है । क्या कोई ऐसी योजना बनाई जा सकेगी ताकि यह पानी की खराबी हमेशा के लिये दूर की जा सके ?

डा० सुशीला नायर : श्रीमन् यह तो बड़ा सवाल है, इसकी तरफ तो हम ध्यान दे ही रहे हैं। इस समय तो झोखला वाटर वक्सं का ही प्रश्न सदन के सामने है। इसकी हकीकत मैंने बयान कर दी है। श्वी बिमलकुमार मन्नालालजो चौरड़ियाः (मध्य प्रदेश): क्या मंत्री महोदया यह बताने का कष्ट करेंगी कि जिस ग्रोखला वाटर वर्क्स से पानी सप्लाई किया जाता है उसमें, क्या यह बात सही है कि, कुछ गंदे नाले ग्राकर मिलते हैं ग्रीर उसके बाद फिल्टर करके ग्राप सप्लाई करते हैं ?

डा॰ सुक्तीला नायर : श्रीमन्, मैंने स्टेटमेन्ट में सारा निवेदन किया है कि उन नालों के लिये क्या किया गया है ।

SHRI I. K. GUJRAL (Delhi): Has the attention of the hon. Minister been drawn to the statement made by the Commissioner ot the Municipal Corporation in the Corporation itself that the water being supplied from this source was unfit for human consumption and had been polluted for some time? May I know if that statement made was correct or not?

DR. SUSHILA NAYAR. Sir, I am afraid I am not ^{in a} position to say, If the Municipal Commissioner has made that statement, I would say, he is a responsible executive officer of the Delhi Municipal Corporation who are supplying this water; he should have taken action.

SHRI DAHYABHAI V. PATEL (Gujarat): I would like to ask whether the hon. Minister who stays in New Delhi has experienced herself that in the last few days water which was not usually clear—and therefore naturally the presumption is that it was not filtered was supplied to homes in New Delhi and to homes where Members of Parliament live, and whether she *is* satisfied that the water is not contaminated and it is potable?

DR. SUSHILA NAYAK: I am afraid I have no information that nuclear water has been coming in any of the hon. Members' houses. Tf any such thing happens, if they will let us know at that time, we can examine what might possibly be the cause of •uch a thing. To the best of my knowledge the water that has been supplied during all these recent weeks has been of a satisfactory quality.

on the Table

SHRI L K. GUJRAL: Sir, I want to submit that the hon. Minister has said that the Commissioner may have made a statement to that effect. My presumption is that she has collected the information through the Corporation which administers this water supply source. May I ask the hon. Minister if she or her Ministry have satisfied themselves that the statement made was incorrect and, if it was incorrect, have they carried out their own independent tests to see that water supply 'from these sources is according to the statement made by her?

DR. SUSHILA NAY AR: I have no information of any such statement having been made by the Commissioner of the Delhi Municipal Corporation. What I stated was that if he has made it, then he is a responsible officer, he should have taken action. I do not know of any such statement having been made by the Commissioner of the Delhi Municipal Corporation. Secondly, I have already stated that the Ministry has taken care to have the opinion of a top-notch expert in this connection, and I have already quoted his opinion in this respect.

PAPERS LAID ON THE TABLE

WASJ-YEARLY REPORT ON THE ACTIVITIES OF THE COIR BOARD AND THE WORKING OF THE COIR INDUSTRY ACT, 1953

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (1) of section 19 *al* the Coir Industry Act, 1953, a copy of the Half-yearly Report on the activities of the Coir Board and the working of the said Act for the period from 1st April, 1964 to 30th